

**APPELLATE TRIBUNAL FOR ELECTRICITY
NEW DELHI**

APTEL/Registry/Vacation/2010

Date: 30th April 2010

VACATION NOTIFICATION 2010

In Pursuance of Rule 54 of the Appellate Tribunal for Electricity(Procedure, Form, Fee and Record of Proceedings) Rules, 2007, the Hon'ble Chairperson has directed that the Tribunal will be closed for the annual Summer Vacation from Tuesday the 1st June, 2010 to Wednesday the 30th June,2010 (both days inclusive) and will reopen on Thursday the 1st July,2010.

The Hon'ble Chairperson has nominated Hon'ble Mr. Rakesh Nath, Technical Member and Hon'ble. Mr. Justice P.S.Datta, Judicial Member to constitute the Vacation Bench during Summer Vacation 2010 for hearing urgent matters, if any, on the date to be specified by the Hon'ble Vacation Bench.

During Summer Vacation, only the matters which are required to be immediately or promptly dealt with shall be received in the Registry and the Registrar on being satisfied of the urgency shall order registration and posting of such cases before the vacation Bench.

The Registry of the Tribunal will remain open daily except on Saturdays, Sundays and holidays from 10.00 a.m. to 4.30 p.m.

REGISTRAR

To:

The Notie Boards of the Tribunal

The Bar Room of APTEL

The Website of APTEL

The PPS/PS of the Hon'ble Chairperson/Hon'ble Members for submitting this Notification before the Hon'ble Members.

